GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1344 ANSWERED ON 27TH JULY, 2023

RULES FOR BH SERIES OF OLD VEHICLES

1344. SHRI GIRIDHARI YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether suggestions and objections have been invited with regard to BH series for old vehicles under Central Motor Vehicle (Amendment) Rule, 2022;
- (b) if so, the details thereof and the action taken in this regard;
- (c) the time by which the final rule would be notified; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- Ministry of (a) and (b) Road **Transport** & Highways invited comments/suggestions from stakeholders vide draft notification G.S.R. 762(E) on 04th October, 2022 to further amend the rules governing Bharat (BH) series registration mark, wherein vehicles currently having regular registration mark of eligible persons can also be converted to BH Series registration mark. Comments were received from the State Governments of Madhya Pradesh, Odisha, West Bengal, and a few private individuals. Suggestions were duly examined and considered in the Ministry.
- (c) and (d) Ministry of Road Transport & Highways has already published final notification G.S.R. 879(E) on 14^{th} December, 2022 and notified amendments in the rules governing Bharat (BH) Series registration mark.
